company wherein 6 PSBs and FIs alongwith their associate companies hold 54% majority stake and majority seats (4 out of 7) on the Board.

- (d) After exploring alternative options, a group of bankers from SIDBI and PSBs opted for acquisition of majority stake in an existing Fintech company to achieve desired objectives of a near ready platform and operational team within desired timelines. A multi stage selection and filtering process was accordingly carried out by SIDBI and PSBs to select the Fin Tech with desired capabilities. The criteria for short listing included, *inter alia*, boot strapped companies, MSMEs focussed operations, automated and digitised appraisal process, vintage, management capability and experience, IT capability, lending platform/algorithm, etc.
- (e) Security Audit of the platform has been conducted by independent agencies and the data security aspects are maintained at highest standards by a dedicated team. The platform has a privacy policy hosted on the home page of the website and a system certification *i.e.* ISO 27001 has been put in place for ensuring information security.

Jan Dhan accounts opened in Kerala

2104. SHRI ABDUL WAHAB: Will the Minister of FINANCE be pleased to state the total number of accounts opened under Pradhan Mantri Jan Dhan Yojana in the State of Kerala, zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): As apprised by banks, district-wise number of accounts opened under Pradhan Mantri Jan Dhan Yojana (PMJDY) in Kerala as on 19.12.2018 is provided below:—

District Name	PMJDY Accounts		
Alappuzha	230554		
Ernakulam	334689		
Idukki	146366		
Kannur	271534		
Kasaragod	136173		
Kollam	315044 174806		
Kottayam			
Kozhikode	326766		
Malappuram	339615		

PMJDY Accounts		
323495		
129557		
444799		
310895		
87199		
3571492		
•		

Source: Banks.

Sl. State

Zone-wise data is not centrally monitored.

Revenue deficit States

2105. SHRI ABDUL WAHAB: Will the Minister of FINANCE be pleased to state:

- (a) the names of revenue deficit States as per Government's record during each of the last three years; and
 - (b) the assistance provided to such States during that period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) The details of State-wise revenue deficit during each of the last three financial years are given in the Statement-I (See below).

(b) The details of State-wise Post-Devolution Revenue Deficit Grant released as per the recommendations of the Fourteenth Finance Commission during each of the last three financial years are given in the Statement-II.

Statement-I State-wise Revenue Deficit (+)/Surplus (-)

(₹ in crore) 2017-18 2015-16 2016-17

No.		(Accounts)	(Accounts)	(Revised Estimates)
1	2	3	4	5
1.	Andhra Pradesh	7300	17190	4020
2.	Arunachal Pradesh	-2190	-2390	-4310
3.	Assam	-5450	140	23350
4.	Bihar	-12510	-10820	-1450
5.	Chhattisgarh	-2370	-5520	-3190